

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION No. 1531  
TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2021

**Traditional Fisherfolk in Kerala**

**1531. SHRI N.K. PREMACHANDRAN:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government proposes to protect the traditional fisherfolk for their livelihood, if so, the details of action taken there on;
- (b) whether the Government has conducted study regarding the difficulties of traditional fisherfolk in the State of Kerala, if so, the details thereof;
- (c) the facilities and subsidies given by Union Government for the traditional fisherfolk using outboard motor for fishing;
- (d) whether the Government proposes to restore supply of kerosene in subsidized rate for fisherfolk, if so, the details of action taken thereon;
- (e) whether it has come to the notice of the Government that about 30700 outboard motors being used by traditional fisherfolk in Kerala use Kerosene as fuel;
- (f) if so, the action taken for restoring the supply of Kerosene;
- (g) whether the Government proposes to supply sufficient quantity of Kerosene in subsidized rate for ensuring livelihood of traditional fisherfolk; and
- (h) if so, the details thereof?

**ANSWER**

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**( SHRIPARSHOTTAM RUPALA)**

(a) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) with highest ever investment of Rs. 20,050 crore for a period of five years with effect from the financial year 2020-21 to 2024-25 in all States/Union Territories(UTs) including Kerala. Protection of traditional fisherfolk for their livelihood is core of PMMSY. PMMSY *inter-alia* provides support for providing boats and nets for traditional fishermen, livelihood and nutritional support for traditional fishers' families during fishing ban/lean period, support for communication/tracking devices for traditional and motorized vessels, providing of Potential Fishing Zone(PFZ) devices, providing safety kits, insurance to fishers, support for acquisition of deep sea fishing vessels for traditional fishermen, support for alternative livelihood activities like seaweed culture & bivalve culture, ornamental fish rearing unit, pen culture, training, skill development, skill up-gradation and capacity building, for procurement of transport vehicles like motor cycle with ice box, cycle with ice box, three wheeler with ice box, fish retail markets and fish kiosk.

Besides, the PMMSY also focuses on creation of safe landing, berthing and post harvest handling facilities in the form of fishing harbours/fish landing centres. During FY 2020-21 under PMMSY the Department of Fisheries, Government of India has accorded approval to the fisheries development proposal of Government of Kerala at a total cost of Rs.113.67 crore with central share of Rs.42.32 crore. Besides, during 2021-22 central funds of Rs.26.89 crore has been released to Government of Kerala to provide livelihood and nutritional support during fishing ban/lean period to 1,79,316 traditional fishers in the State.

(b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has not conducted such study.

(c): Based on request of the Government of Kerala a total 120 units of Fibre Reinforced Plastic (FRP) boats were supplied during 2017-18 to Ockhi affected fishermen and 200 units of FRP boats were supplied during 2018-19 to traditional fishermen at a total investment of Rs.1388 lakh sanctioned under the erstwhile Blue Revolution Scheme implemented by the Department of Fisheries, Government of India. PMMSY also provides support for boats fitted with OBM and nets to traditional fishermen.

(d) to (h): The Government of Kerala has reported that a total of 32,538 craft fitted with outboard motors are using kerosene as a fuel. The Ministry of Petroleum & Natural Gas (MoPNG) has reported that allocation of kerosene in subsidized rate are currently being done to States/UTs for the purpose of cooking and lighting only and that for special needs, such as natural calamities, religious functions, fisheries, various yatras/melas etc. MoPNG has also informed that States/UTs may seek further additional allocation of Non-subsidized Kerosene after exhausting the allocated quantity. Accordingly, Government of Kerala, in FY 2021-22 was allotted 3084 KL of non-subsidized kerosene initially and an additional allotment of 18804 KL of non-subsidized kerosene on its request.

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